

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 39085/2017

(Arising out of impugned final judgment and order dated 20-09-2016 in CRLA No. 604/1984 passed by the High Court Of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

(IA No.138517/2017-CONDONATION OF DELAY IN FILING SLP)

Date : 08-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Sohaib Alam, Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter.

The matter is adjourned for one week, as prayed for.

(DEEPAK MANSUKHANI)
AR-cum-PS

(RAJINDER KAUR)
Court Master